

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/2/2024 in CP No.666/241/HDB/2019
NAME OF THE COMPANY	Star Agrotech Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Sanyog Kumar Thakuri
NAME OF THE RESPONDENT(S)	Star Agrotech Pvt Ltd & 5 others
UNDER SECTION	241

**ORDER**

**IA (CA)/2/2024**

**Present:** Ld. PCS Mr. S. Chidambaram for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondents.

Due to internet issues, **matter is adjourned to 09.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**